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REFERENCE: SCA/14/12 (02)

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The Chairman of the Security Council Committee established pursuant to resolution 1988 (2011) presents his compliments to the Permanent Representatives and Observers to the United Nations and wishes to convey the following:

On 13 February 2012, the Security Council Committee established pursuant to resolution 1988 (2011) enacted the amendments specified with strikethrough and underline in the entries below to its List (the 1988 Sanctions List) of individuals and entities subject to the assets freeze, travel ban and arms embargo set out in paragraph 1 of Security Council resolution 1988 (2011) adopted under Chapter VII of the Charter of the United Nations:

## A. Individuals associated with the Taliban

TI.A.3.01. Name: 1: ABDUL KABIR 2: MOHAMMAD JAN 3: na 4: na

عيد الكبير محمد جان :Name (original script)

Title: Maulavi Designation: a) Second Deputy, Economic Affairs, Council of Ministers of under the Taliban regime b) Governor of Nangarhar Province under the Taliban regime c) Head of Eastern Zone under the Taliban regime DOB: Approximately 1963 POB: a) Pul-e-Khumri or Baghlan Jadid District, Baghlan Province, Afghanistan b) Zardan tribe, Neka District, Paktija Province, Afghanistan Good quality a.k.a.: A. Kabir Low quality a.k.a.: na Nationality: Afghan Passport no.: na National identification no.: na Address: na Listed on: 25 Jan. 2001 (amended on 3 Sep. 2003, 20 Dec. 2005, 18 Jul. 2007, 21 Sep. 2007, 13 Feb. 2012) Other information: Active in terrorist operations in Eastern Afghanistan. Believed to be in the Afghanistan/Pakistan border area. Member of the Taliban Supreme Council as at 2009. Belongs to Zadran tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

TI.M.7.01. Name: 1: ABDUL LATIF 2: MANSUR 3: na 4: na

عبدالطيف منصور :Name (original script)

**Title:** Maulavi **Designation:** Minister of Agriculture of under the Taliban regime **DOB:** Approximately 1968 **POB:** a) Zurmat District, Paktia Province, Afghanistan b) Garda Saray District, Paktia Province, Afghanistan Good quality a.k.a.: a) Abdul Latif Mansoor b) Wali Mohammad Low quality a.k.a.: na Nationality: Afghan Passport no.: na National

identification no.: na Address: na Listed on: 31 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 13 Feb. 2012) Other information: Member of Taliban "Miram Shah Shura Council", as of May 2007. Member of the Taliban Supreme Council and Head of Council's Political Commission as at 2009. Taliban commander in Eastern Afghanistan as of 2010. Taliban member responsible for Nangarhar Province, Afghanistan as of late 2009. Believed to be in Afghanistan/Pakistan border area. Belongs to Sahak tribe (Ghilzai). Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.N.13.01. Name: 1: MOHAMMAD 2: NAIM <u>BARICH</u> 3: na 4: na

Name (original script): محمد نعیم بریځ

Title: Mullah Designation: Deputy Minister of Civil Aviation of under the Taliban regime DOB: na Approximately 1975 POB: na a) Lakhi village, Hazarjuft Area, Garmsir District, Helmand Province, Afghanistan b) Laki village, Garmsir District, Helmand Province, Afghanistan c) Lakari village, Garmsir District, Helmand Province, Afghanistan d) Darvishan, Garmsir District, Helmand Province, Afghanistan e) De Luy Wiyalah village, Garmsir District, Hemand Province, Afghanistan Good quality a.k.a.: a) Mullah Naeem Barech b) Mullah Naeem Baraich c) Mullah Naimullah d) Mullah Naim Bareh e) Mohammad Naim, (previously listed as) f) Mullah Naim Barich g) Mullah Naim Barech h) Mullah Naim Barech Akhund i) Mullah Naeem Baric j) Naim Berich k) Haji Gul Mohammed Naim Barich I) Gul Mohammad m) Haji Ghul Mohammad Low quality a.k.a.: na Spen Zrae Nationality: Afghan Passport no.: na National identification no.: na Address: na Listed on: 23 Feb. 2001 (amended on 3 Sep. 2003, 9 Jul. 2007, 21 Sep. 2007, 13 Feb. 2012) Other information: Member of the Taliban Gerd-e-Jangal Council as of Jun. 2008. Member of the Taliban Military Commission as of March 2010. Taliban member responsible for Helmand Province, Afghanistan from 2008. Believed to be in Afghanistan/Pakistan border area. Belongs to Barich tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

TI.B.24.01. Name: 1: ABDUL GHANI 2: BARADAR 3: <del>na</del> <u>ABDUL AHMAD TURK</u> 4: na Name (original script): عبدالغنى بر ادر عبد الأحمد ترك

Title: Mullah Designation: Deputy Minister of Defence of under the Tailban Taliban regime DOB: Approximately 1968 POB: Weetmak Yatimak village, Dehrawood District, Uruzgan Province, Afghanistan Good quality a.k.a.: a) Mullah Baradar Akhund b) Abdul Ghani Baradar, (previously listed as) Low quality a.k.a.: na Nationality: Afghan Passport no.: na National identification no.: na Address: na Listed on: 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 13 Feb. 2012) Other information: Arrested in Feb. 2010 and in custody in Pakistan. Extradition request to Afghanistan pending in Lahore High Court, Pakistan as of June 2011. Belongs to Popalzai tribe. Senior Taliban military commander and member of Taliban Quetta Council as of May 2007. Believed to be in the Afghanistan/Pakistan border area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

TI.K.25.01. Name: 1: ABDUL RAUF 2: KHADEM 3: na 4: na

عبدالروف خادم :(Name (original script

Title: Mullah Designation: Commander of Central Corpus under the Taliban regime DOB:

a) Between 1958 and 1963 b) Approximately 1970 POB: Uruzgan/Kandahar, Afghanistan a)
Azan village, Kajaki District, Helmand Province, Afghanistan b) Spin Boldak District,
Kandahar Province, Afghanistan Good quality a.k.a.: na Mullah Abdul Rauf Aliza Low
quality a.k.a.: na Nationality: Afghan Passport no.: na National identification no.:
na Address: na Listed on: 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 13 Feb.
2012) Other information: Member of the Taliban Quetta Shura as at 2009. Taliban member responsible for Uruzgan Province, Afghanistan, as at 2011. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.



TI.M.29.01. Name: 1: ABDUL WASAY 2: MU'TASIM 3: AGHA 4: na

عبد الواسع معتصم أغا :Name (original script)

**Title:** Mullah **Designation:** Minister of Finance of under the Taliban regime **DOB:** a) 1961 b) Approximately 1968 **POB:** a) Jelawur village, Arghandab District, Kandahar Province, Afghanistan b) Speerwan village, Panjwai District, Kandahar Province, Kandahar city, Afghanistan **Good quality a.k.a.:** a) Mutasim Aga Jan b) Agha Jan c) Abdul Wasay Agha Jan Motasem **Low quality a.k.a.:** na **Nationality:** Afghan **Passport no.:** na **Nationalidentification no.:** na **Address:** na **Listed on:** 31 Jan. 2001 (amended on 3 Sep. 2003, 9 Jul. 2007, 21 Sep. 2007, 3 Oct. 2008, 13 Feb. 2012) **Other information:** He is a Taliban fundraiser who frequently travels to Gulf States. Member of Financial Commission of the Taliban Supreme Council as at 2011. His family is linked by marriage to Mullah Mohammed Omar (TI.O.4.01). Believed to be in Afghanistan/Pakistan border area. Belongs to Sadat ethnic group. Review pursuant to Security Council resolution 1822 (2008) was concluded on 27 Jul. 2010.

TI.A.34.01. Name: 1: ABDUL JALIL 2: HAQQANI 3: na 4: na

عبد الجليل حقاني :Name (original script)

Title: a) Maulavi b) Mullah Designation: Deputy Minister of Foreign Affairs of under the Taliban regime DOB: Approximately 1963 POB: a) Arghandaab District, Kandahar Province, Afghanistan b) Kandahar City, Kandahar Province, Afghanistan Good quality a.k.a.: na a) Abdul Jalil Akhund b) Mullah Akhtar, born in 1965 in Kandahar, Afghanistan passport number OR 1961825 issued on 4 Feb. 2003 by the Afghan Consulate in Quetta, Pakistan, expired 2 Feb. 2006 Low quality a.k.a.: Nazar Jan Nationality: Afghan Passport no.: na National identification no.: na Address: na Listed on: 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 27 Sep. 2007, 13 Feb. 2012) Other information: Believed to be in the Afghanistan/Pakistan border area. Member of the Taliban Council. Review pursuant to Security Council resolution 1822 (2008) was concluded on 21 Jul. 2010.

TI.S.83.01. Name: 1: EHSANULLAH 2: SARFIDA 3: na <u>HESAMUDDIN</u> 4: na <u>AKHUNDZADA</u> Name (original script): احسان الله سرفدا حسام الدین آخوندر اده

Title: Maulavi Designation: Deputy Minister of Security (Intelligence) of under the Taliban regime DOB: Approximately 1962-1963 POB: Qarabagh Gelan District, Ghazni Province, Afghanistan Good quality a.k.a.: na a) Ehsanullah Sarfadi b) Ehsanullah Sarfida (previously listed as) Low quality a.k.a.: na Nationality: Afghan Passport no.: na National identification no.: na Address: na Khatak village, Gelan District, Ghazni Province, Afghanistan Listed on: 23 Feb. 2001 (amended on 3 Sep. 2003, 21 Sep. 2007, 13 Feb. 2012) Other information: As of mid-2007, he provided support to the Taliban in the form of weapons and money. Belongs to Taraki tribe. Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

TI.A.94.01. Name: 1: ABDUL BARI 2: AKHUND 3: na 4: na

عبد البارى آخوند :Name (original script)

Title: a) Maulavi b) Mullah Designation: Governor of Helmand Province under the Taliban regime DOB: Approximately 1953 POB: a) Baghran District, Helmand Province, Afghanistan b) Now Zad District, Helmand Province, Afghanistan Good quality a.k.a.: Haji Mullah Sahib Low quality a.k.a.: na Zakir Nationality: Afghan Passport no.: na National identification no.: na Address: na Listed on: 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 13 Feb. 2012) Other information: Member of a seven member Taliban leadership committee in Kandahar, Afghanistan, as of May 2007. Member of the



<u>Taliban Supreme Council as of 2009.</u> Believed to be in the Afghanistan/Pakistan border area. Belongs to Alokozai tribe. Member of Taliban leadership in Helmand Province, Afghanistan. Review pursuant to Security Council resolution 1822 (2008) was concluded on 1 Jun. 2010.

TI.N.97.01. Name: 1: ABDUL MANAN 2: NYAZI 3: na 4: na

عبدالمنان نيازي : Name (original script)

**Title:** Mullah **Designation:** a) Governor of Kabul Province under the Taliban regime b) Governor of Balk Province under the Taliban regime **DOB:** Approximately 1968 **POB:** a) Pashtoon Zarghoon District, Herat Province, Afghanistan b) Sardar village, Kohsan District, Herat Province, Afghanistan **Good quality a.k.a.:** a) Abdul Manan Nayazi b) Abdul Manan Niazi **Low quality a.k.a.:** a) Baryaly b) Baryalai **Nationality:** Afghan **Passport no.:** na **National identification no.:** na **Address:** na **Listed on:** 25 Jan. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 12 Apr. 2010, 29 Nov. 2011, 13 Feb. 2012) **Other information:** Taliban member responsible for Herat, Farah and Nimroz provinces as at mid-2009. Member of the Taliban Supreme Council and Quetta Shura. Believed to be in Afghanistan/Pakistan border area. Belongs to Niazi tribe. <u>Involved in transporting suicide bombers to Afghanistan.</u> Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

TI.M.102.01. Name: 1: ZIA-UR-RAHMAN 2: MADANI 3: na 4: na

ضيا الرحمان مدنى: Name (original script)

Title: Maulavi Designation: Governor of Logar Province under the Taliban regime DOB: Approximately 1960 POB: Taliqan, Takhar Province, Afghanistan Good quality a.k.a.: a) Ziaurrahman Madani b) Zaia u Rahman Madani c) Madani Saheb d) Diya' al-Rahman Madani Low quality a.k.a.: na Nationality: Afghan Passport no.: na National identification no.: na Address: na Listed on: 23 Feb. 2001 (amended on 3 Sep. 2003, 18 Jul. 2007, 21 Sep. 2007, 27 Sep. 2007, 1 Feb. 2008, 13 Feb. 2012) Other information: Involved in drug trafficking. In charge of Taliban's member responsible for military affairs in Takhar province, Afghanistan, as of May 2007. In charge of Nangarhar province. Facilitated fund raising in the Gulf on behalf of the Taliban since 2003. Also facilitated meetings between Taliban officials and wealthy supporters and arranged for more than a dozen individuals to travel to Kabul, Afghanistan, for suicide attacks. Believed to be in Afghanistan/Pakistan border area. Review pursuant to Security Council resolution 1822 (2008) was concluded on 23 Jul. 2010.

The Committee's List is updated regularly on the basis of relevant information provided by Member States and international and regional organizations. To obtain a fully updated version of the List of individuals and entities subject to the sanctions measures, Member States are encouraged to consult, on a regular basis, the Committee's website at the following URL:

http://www.un.org/sc/committees/1988/list.shtml. The List is available in XML, HTML and PDF format.

This is the second update of the List in 2012.